BURA SUGAR GRADING AND MARKING RULES

- Short title and application :- These rules shall be called the Bura Sugar Grading and Marking Rules, 1997;
- They shall apply to Bura amorphous Sugar produced by reboiling without the use or vacuum pans or evaporators or a solution of any form of sugar;
- 3. They shall come into force from the date of their final publication in the Official Gazette
- 2. Definition.-In these rules, unless the context, otherwise requires –

(a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;

(b) "Authorised packer" means a person or a body of persons who has been granted certificate of authorisation to grade and mark Bura in accordance with the provisions of these rules;

(c) "Certificate of authorisation" means a certificate issued under the General Grading and Marking Rules, 1988;

(d) "Schedule" means a Schedule annexed to these rules.

- 3. Grade designation.-The grade designation to indicate the quality of Bura Sugar shall be as set out in column 1 of Schedule II.
- 4. Definition of quality. The quality indicated by such grade designation and general characteristics shall be as set out against each grade designation in columns 2 to 8 of schedule II.
- 5. Grade of designation mark.- The grade designation mark shall consist of
 - (i) a label specifying name of the produce. grade designation and bearing a design consisting of an outline map of India with the word "AGMARK" and figure of the rising sun resembling the one as set out in Schedule I;
 - (ii) "AGMARK replica" consisting of a design incorporating the number of certificate of authorisation, the word "AGMARK", name of the produce and grade designation resembling the one as set out in schedule I-A;

Provided that the use of AGMARK replica in lieu of AGMARK labels shall be allowed only to such authorised packers who have been granted permission by the Agricultural Marketing Adviser or an officer authorised by him in this regard and subject to the conditions prescribed under the General Grading and Marking Rules. 1988.

6. Method of packing. –(1) The graded article shall be packed in clean, sound and dry containers such as jute bags, polywoven bags, paper bags using water proof lining of 100 microns polythene or polypropylene and /or any other packing material as any be required by the buyer and/or approved by the Agricultural Marketing Adviser of any other officer authorised by him in this behalf provided that packing material is manufactured out of food grade materials as permitted under the prevention of Food Adulteration Rules, 1955;

(2) Containers which have been previously used for commodity likely to cause damage or impart any obnoxious flavour odour or other undesirable characteristics to the Bura, shall not be employed;

(3) Bura Sugar prepared from Khand shall be packed separately from Bura Sugar made from factory sugar and each container shall contain Bura Sugar of one conform quality and grade.

(4) The container shall be free from insect infestation, fungus contamination deleterious substances and any undesirable or obnoxious smell;

(5) Suitable number of consumer packets containing graded material of the same grade designations and from the same lot|batch may be packed in master containers, such as wooden cases and cardboard cartons subject to the conditions that each consumer pack shall carry appropriate grade designation mark and the details there of shall be indicated on the tie-on label affixed to the master container;

(6) Each container shall be securely affixed closed and suitably sealed.

7. Method of Marking. - (1) The grade designation mark shall be securely affixed to or clearly and indelibly printed on each container;

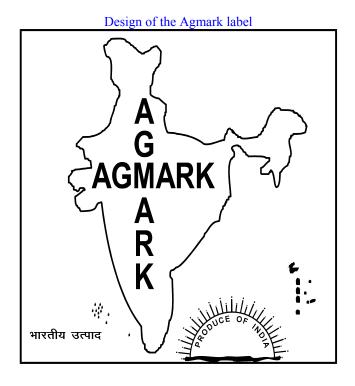
(2) In addition to the grade designation mark, and name of the commodity the following particulars shall be clearly and indelibly marked on the container :

- i. Name and address of the packer;
- ii. Place of packing;
- iii. Date of Packing in month and year;
- iv. Net weight ;
- v. Lot/Batch number ;
- vi. Price;
- vii. Date of expiry;

(3) An authorised packer may, after obtaining prior approval of the Agricultural. Marketing Adviser or any officer authorised by him this behalf, in accordance with rule 11 of the General Grading and Marking Rules, 1988, affix his private trade mark of trade brand label on graded packages, provided that the same does not indicate quality other than that indicated by the grade designation mark affixed to the graded packages.

8. Special conditions for grant of certificate of authorisation.- In addition to the conditions specified in subrule (8) of rule 3 of the General Grading and Marking Rules, 1988, the following shall be additional conditions for grant of certificate of authorisation for grading and marking Bura under these rules, namely:-

- (1) The authorised packer shall either set up his own laboratory manned by a qualified chemist approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with rule-9 of the General Grading and Marking Rules, 1988, for testing of quality of bura Sugar or have access to the State grading laboratory or private commercial laboratory approved for the purposes ;
- (2) The premises for processing, grading and packing shall be maintained in perfect hygienic and sanitary conditions;
- (3) The personnel engaged in these operations shall be in sound health and free from any contagious disease ;
- (4) The grading laboratory shall be fully equipped with all necessary chemicals and apparatus for testing the commodity;
- (5) The authorised packer shall provide all necessary facilities and assistance to the approved chemist for carrying out the grading and marking of the commodity;
- (6) The authorised packer shall maintain proper records of analysis and grading of Bura sugar



SCHEDULE –I(A)

[see rule 5 (ii)]

Design of the Agmark replica



Name of the commodity

Grade

SCHEDULE –I [See rule 5(i)]

SCHEDULE-II

(See rule 3 and 4)

Grade designations and definitions of quality of Bura Sugar

Special characteristics						
Grade designations	Extraneous Matter, % by weight	Sucrose, %by weight	Acid in- soluble ash, % by Weight	SO ₂ content in PPM	Moisture, % by weight	Colour not darker than
	(Maximum)	(Minimum)	(Maximum)	(Maximum)	(Maximum)	
1	2	3	4	5	6	7
Grade-I	0.1	95.0	0.50	80	1.0	Extra white/Milk white
Grade-II	0.1	90.0	0.70	110	1.5	White/Moon Light
Grade-III	0.1	90.0	0.70	140	2.0	Dark cream in lumps

The Bura Sugar:

(a) shall be prepared exclusively from either Khand @ or from factory sugar after remelting and adequately clarifying the product used and shall contain minimum sucrose 90% by weight;

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- (b) shall be of fine sandy texture and free from clods;
- (c) shall be free from any objectionable flavour, dirt, filth, iron fillings, and added coloring matter;
- (d) shall comply with restrictions in regard to aflatoxin content, metallic contaminants, pesticides residues, poisonous metals, crop contaminants, naturally occurring toxic substances as prescribed under the Prevention of Food Adulteration Rules, 1955.

@White powder sugar prepared by treating rab (massaquite prepared in open pans) with sewar (hydrilla verticillata) or by centrifuging.

Note : The process clarification may be affected by means of any of the agents normally used for the purpose including milk, suji, (a mixture of crude sodium carbonate and sodium sulphate) lemon juice, tatari (a tartarate) alum of bhindi (Hibiscus Esculents) water and bleaching agent shall also be used.

Note:-

I) Principal rules were published in the Gazette of India Part-II, Section 3, Sub-section (i) dated 10.01.98 vide G.S.R. 14 dated 16.12.97